

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
IA No. 286/JPR/2021
CP No. (IB)- 11/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

M/s Jumbo Finvest (India) Ltd.

.... Financial Creditor/Applicant

Versus

M/s A.K.G. Affordable Housing Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

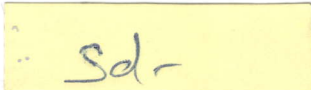
Present Through Video Conferencing: -

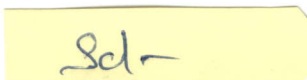
For the Applicant : None-appeared

For the Respondent : Anil Kuchhal, Director

ORDER

No one appears on behalf of the Petitioner. Mr. Anil Kuchhal, Director of the Corporate Debtor appearing on behalf of the Respondent. List the matter on 21.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 16, 2023